

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.2204 of 1997

New Delhi, this 29th day of July, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Dr(Smt) Krishna Deswal
Duplex Flats Type VI, No.4,
Maulana Azad Medical College Campus
NEW DELHI 110 002.

... Applicant

By Advocate: Shri C. Hari Shankar

versus

1. Union of India
Through The Secretary,
Department of Health,
Ministry of Health and Family Welfare,
Nirman Bhawan,
NEW DELHI 110001.

2. The Dean
Maulana Azad Medical College,
NEW DELHI 110002.

3. National Capital Territory of Delhi
Through the Chief Secretary,
5 Shan Nath Marg,
DELHI 110054.

4. Dr(Mrs) V.J. Celine
Professor of Physiology,
Department of Physiology,
Maulana Azad Medical College,
NEW DELHI 110002.

... Respondents

By Advocates: Shri Madhav Panikar and
Shri Vijay Pandita.

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

Shri C. Hari Shankar, learned counsel submits, on instructions from the applicant, that he does not wish to press this OA in view of the subsequent events and he prays that he may be permitted to withdraw the OA. Permission for withdrawal of the OA is allowed. OA.2204/97 is accordingly dismissed as withdrawn.

(K. Muthukumar)
Member(A)

(Smt. Lakshmi Swaminathan)
Member(J)